	Elizo un der aleren (an) af a		Name of the corporate debt Date of commence List of cree	ement of (litors as: 2	CIRP: 09/02/2024 27/01/2025		nono) Domilatio			
SI No.	Category of Creditor		mary of Claim Received		olvency Resolution Process for Con immary of Claim Admitted	Amount Conting ent Claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remark s if any
		No. of Claims	Amount	No. of Claims	Amount	Amount	Amount	Amount		
	Secured financial creditors belonging to any class of creditors	186	960,925,550	186	474,186,751	-	124,867,801	361,870,998	Annexure 1	
	Unsecured financial creditors belonging to any class of creditors	37	158,133,014	37	109,186,061	-	10,404,659	38,542,294	Annexure 2	
	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3,473,382,477	2	512,542,365	-	-	2,960,840,112	Annexure 3	
	Operational creditors (Government Dues)	2	38,830,803	2	38,830,803	-	-	-	Anneuxre 4	
	Other Creditor if any, (other than financial creditors and operational creditors)	3	8,793,855	3	4,945,971	-	347,884	3,500,000	Anneuxre 5	
	Total	230	4,640,065,699	230	1,139,691,951		135,620,344	3,364,753,404		

					List of secured finance	Date of c Li cial credit	ommence ist of cred ors (finan	ment of C itors as: 2		2024 g to any cl	ass of cree	/		
SI. No.	Name of creditor	Details Date of receipt	s of claim received Amount claimed	Amount of claim admitted		1	Amount covered by guarant	Whether related				Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Class of Creditors – Homebuyers (AR Mr. Rajesh Shah	Claims received upto 10.12.20 24	960,925,550	474,186,751	Secured financial creditors (financial creditors belonging to any class of creditors) with voting rights		NA	No	48.06%	-	-	124,867,801	361,870,998	Kindly refer the below notes

Note:

1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC - belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respective units (having total admitted claim of Rs. 461,491,244 /-)and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD, but the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 109,186,061 /-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. - NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)

2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers without voting rights.

3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.

4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% - 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.

5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

S.No.	Name of Homebuyer	Flat No.	Building No.	Date of Agreement	Document No.	Copy of Agreement Received / Not Received	Copy of Index 2 Received / Not Received	Consideration Amount as per Agreement	Date of Possession as per Agreement	Date of Filing of Claim	Total Principal Claimed including Stamp Duty	Total Interest Amount included in claim	Total Claimed Amount (Including Interest)	Principal Amount Admitted	Interest @8% from the dat of expected possession till CIRP date	e Days for interest calculation (No. of days)	Total Claim Admitted	Amount under Verification	Amount rejected	Status of Claimant	Voting Percentage
																Calculated from date of possession as mentoned in the agreement to sale / sale deed					
1	Dattatray Sandipan Mule	101	AI	2/11/2021	4700/2021	Yes	Yes	4,500,000	15-Dec-22	25/02/2024	4,500,000	810,000	5,310,000	4,425,000	408,312	421	4,833,312	75,000	401,688	Homebuyers with voting rights	1.02
2	Dattatray Sandipan Mule	102	AI	14/10/2021	5745/2021	Yes	Yes	4,100,000	15-Dec-22	25/02/2024	4,100,000	738,000	4,838,000	3,229,783	298,025	421	3,527,808	870,217	439,975	Homebuyers with voting rights	0.74
3	Neeta Prakash Damami And Anil Maruti Hotkar	104	AI	23/03/2021	1579/2021	No	Yes	3,500,000		26/02/2024	3,670,000	1,816,650	5,486,650	-	-	-	-	3,670,000	1,816,650	Homebuyers with voting rights	-
4	Vaibhav Vasantrao Sawant	105	AI	23/9/2021	3982/2021	Yes	Yes	3,000,000	15-Dec-22	6/12/2024	3,000,000	460,800	3,460,800	2,750,000	253,753	421	3,003,753	250,000	207,047	Homebuyers with voting rights	0.63
5	Kanshik Gangadhar Sonawne & Priyanka Kanshik Sonawne	106	AI	11/8/2021	3796/2022	Yes	Yes	4,300,000	15-Dec-22	26/02/2024	4,320,000	909,792	5,229,792	2,890,900	266,755	421	3,157,655	1,429,100	643,037	Homebuyers with voting rights	0.67
6	Anant Subhash Bhuse	201	AI	13/09/2021	3810/2021	Yes	Yes	4,150,000	15-Dec-22	9/4/2024	4,150,000	385,665	4,535,665	4,150,000	382,937	421	4,532,937		2,728	Homebuyers with voting rights	0.96
7	Atul Ashok Nadgunde	202	AI	11/11/2021	4831/2021	Yes	Yes	2,500,000	15-Dec-22	7/12/2024	2,500,000	384,000	2,884,000	2,500,000	230,685	421	2,730,685		153,315	Homebuyers with voting rights	0.58
8	Viresh Baswaraj Wale	203	AI	24/12/2022	4661/2022	Yes	Yes	3,600,000	12-Dec-22	25/02/2024	3,600,000	348,480	3,948,480	3,600,000	334,553	424	3,934,553		13,927	Homebuyers with voting rights	0.83
9	Deepali Sagar Shah & Sagar Rajkumar Shah	204	AI	31/12/2020	190/2021	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,635,000	765,531	4,400,531	2,299,000	213,650	424	2,512,650	1,336,000	551,881	Homebuyers with voting rights	0.53
10	Purushottam C Bhandekar	206	AI	24/03/2021	1598/2021	No	Yes	3,500,000		26/02/2024	3,670,800	1,027,824	4,698,624		-	-	-	3,670,800	1,027,824	Homebuyers with voting rights	-
11	Hanumant Pandurang Ubale	301	AI	17/03/2021	1410/2021	Yes	Yes	3,600,000	12-Dec-22	25/02/2024	3,600,000	-	3,600,000	2,350,000	218,389	424	2,568,389	1,250,000	-	Homebuyers with voting rights	0.54
12	Shitalkumar Maruti Kolhal	302	AI	12/8/2021	3214/2021	Yes	Yes	3,500,000	15-Dec-22	25/02/2024	3,500,000	500,000	4,000,000			-		3,500,000	500,000	Homebuyers with voting rights	-
13	Joshila Prakash Ranbhaire & Prakash Rajaram Ranbhaire	303	AI	30/04/2021	2917/2021	No	Yes	3,800,000		26/02/2024	3,700,000	779,220	4,479,220			-		3,700,000	779,220	Homebuyers with voting rights	-
14	Suchal Shah	304	AI	1/3/2021	1064/2021	Yes	Yes	3,000,000	30-Jun-22	1/4/2024	3,000,000	420,000	3,420,000	-	-	-	-	3,000,000	420,000	Homebuyers with voting rights	-
15	Madanlal Shaligramji Miniyar	305 306	AI	1/2/2021	502/2021	Yes	Yes	7,400,000	12-Dec-22	12/2/2024	7,572,050	2,200,943	9,772,993	7,024,195	652,769	424	7,676,964	547,855	1,548,174	Homebuyers with voting rights	1.62
16	Nilima Ramesh Gund & Ramesh Bhagwat Gund	401	AI	31/12/2021	84/2021	No	Yes	3,900,000		24/02/2024	3,900,000	819,000	4,719,000		-	-	-	3,900,000	819,000	Homebuyers with voting rights	-
17	Sushim Amrutrao Waghmare	402	AI	28/01/2022	547/2022	Yes	Yes	4,900,000	15-Dec-22	26/02/2024	4,900,000	1,764,000	6,664,000	3,700,000	341,414	421	4,041,414	1,200,000	1,422,586	Homebuyers with voting rights	0.85
18	Viresh Baswaraj Wale	403	AI	10/8/2021	4712/2021	No	Yes	3,550,000	-	25/02/2024	3,794,000	1,821,120	5,615,120	3,575,000	-	-	3,575,000	219,000	1,821,120	Homebuyers with voting rights	0.75
19	Manjunath Nagendra Jomivale	404	AI	2/12/2020	4004/2020	yes	Yes	4,000,000	12-Dec-22	3/3/2024	4,150,000	873,990	5,023,990	2,955,754	274,683	424	3,230,437	1,194,246	599,307	Homebuyers with voting rights	0.68
20	Adwait Bachuwar And Ankita Bachuwar	405	AI	3/12/2020	4737/2020	yes	Yes	4,000,000	30-Mar-22	26/02/2024	4,000,000	-	4,000,000	3,400,000	507,485	681	3,907,485	600,000	-	Homebuyers with voting rights	0.82
21	Prajakta Pradip Koli	406	AI	2/2/2021	525/2021	Yes	Yes	4,100,000	12-Dec-22	26/02/2024	4,100,000	883,578	4,983,578	4,100,000	381,019	424	4,481,019	-	502,559	Homebuyers with voting rights	0.94
22	Ravindra Ramgopal Miniyar And Lata Ramgopal Miniyar	501	AI	1/2/2021	503/2021	Yes	Yes	3,700,000	12-Dec-22	26/02/2024	3,440,000	999,893	4,439,893	3,145,000	292,270	424	3,437,270	295,000	707,623	Homebuyers with voting rights	0.72
23	Vishal Bhanudas Kshirsagar	502	AI	18/06/2021	2307/2021	Yes	Yes	4,350,000	15-Dec-22	26/02/2024	3,816,365	1,056,453	4,872,818	3,728,746	344,066	421	4,072,812	87,619	712,387	Homebuyers with voting rights	0.86

24	MOHIT SURESH SHAH	503	AI	23/06/2021	2372/2021	No	Yes	3,500,000	-	3/3/2024	3,743,001	788,275	4,531,276	-	-	÷	-	3,743,001	788,275	Homebuyers with voting rights	-
25	Amruta Sanjay Kulkarni & Sanjay Jayant Kulkarni	504	AI	29/12/2020	4849/2020	Yes	Yes	3,750,000	12-Dec-22	25/02/2024	3,892,500	819,760	4,712,260	3,602,500	334,786	424	3,937,286	290,000	484,974	Homebuyers with voting rights	0.83
26	Kavita Arun Mantry	505	AI	23/12/2020	4603/2020	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,425,000	995,533	4,420,533	3,150,000	292,734	424	3,442,734	275,000	702,799	Homebuyers with voting rights	0.73
27	Pramod Mahatappa Kalshetti	506	Al	29/01/2021	476/2021	Yes	Yes	3,800,000	12-Dec-22	3/3/2024	3,982,000	838,609	4,820,609	-	-	-	-	3,982,000	838,609	Homebuyers with voting rights	
28	Swarali Prashant Patil	601	Al	30/06/2021	2517/2021	Yei	Yes	4,000,000	15-Dec-22	5/4/2024	3,850,000	385,000	4,235,000	2,850,000	262,981	421	3,112,981	1,000,000	122,019	Homebuyers with voting rights	0.66
29	Moin Hamid Inamdar	602	AI	26/11/2021	5132/2021	Yes	Yes	3,700,000	15-Dec-22	24/02/2024	3,700,000	666,000	4,366,000	2,969,500	274,008	421	3,243,508	730,500	391,992	Homebuyers with voting rights	0.68
30	Mr. Swapnil Maruti More & Mr. Ajay Maruti More	603	AI	24/06/2021	2397/2021	No	Yes	4,700,000	-	26/02/2024	4,699,999	794,565	5,494,564	-	-	-	-	4,699,999	794,565	Homebuyers with voting rights	
31	Naganath Shivappa Kanjeri & Nagarbhai Naganath Kanjeri	604	AI	7/7/2021	2645/2021	Yes	Yes	3,500,000	15-Dec-22	26/02/2024	3,420,000	355,680	3,775,680	3,004,034	277,194	421	3,281,228	415,966	78,486	Homebuyers with voting rights	0.69
32	Jaya Randive & Digambar Randive	605	AI	3/3/2021	1125/2021	Yes	Yes	4,000,000	30-Apr-22	12/2/2024	4,459,789	1,462,566	5,922,355	3,799,789	541,340	650	4,341,129	660,000	921,226	Homebuyers with voting rights	0.92
33	Aniket Vivek Shete	606	Al	10/2/2021	990/2021	No	Yes	3,900,000	-	26/02/2024	3,540,125	1,274,436	4,814,561	2,854,125	-	-	2,854,125	686,000	1,274,436	Homebuyers with voting rights	0.60
34	Hardik Shah	701	Al	11/1/2021	200/2021	Yes	Yes	3,750,000	31-Jan-22	25/02/2024	3,194,100	1,149,876	4,343,976	3,194,100	517,357	739	3,711,457	-	632,519	Homebuyers with voting rights	0.78
35	Hardik Shah	702	Al	11/1/2021	201/2021	Yes	Yes	3,750,000	31-Jan-22	25/02/2024	3,194,100	1,149,876	4,343,976	3,194,100	517,357	739	3,711,457	-	632,519	Homebuyers with voting rights	0.78
36	Mr. Jaykumar Rajkumar Kamble & Mrs. Shamal Jaykumar Kamble	703	Al	23/08/2021	3379/2021	No	Yes	4,100,000	15-Dec-22	25/02/2024	4,100,000	1,000,000	5,100,000	1,500,000	138,411	421	1,638,411	2,600,000	861,589	Homebuyers with voting rights	0.35
37	Sagar Rajkumar Shah & Vijaya Rajkumar Shah	704	AI	29/08/2020	4430/2020	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,638,300	766,226	4,404,526	3,500,000	325,260	424	3,825,260	138,300	440,966	Homebuyers with voting rights	0.81
38	Kadambari Anirudha Uppin & Anirudha Siddharam Uppin Prafullkumar	705	AI	31/12/2020	304/2021	Yes	Yes	3,500,000	31-Jan-22	25/02/2024	3,500,000	1,080,000	4,580,000	2,980,100	482,695	739	3,462,795	519,900	597,305	Homebuyers with voting rights	0.73
39	Prakash Jamadar & Manisha Prafullkumar Jamadar	706	Al	2/3/2021	1091/2021	Yes	Yes	4,100,000	12-Dec-22	26/02/2024	3,900,000	815,473	4,715,473	3,900,000	362,433	424	4,262,433	-	453,040	Homebuyers with voting rights	0.90
40	Ritesh Mahantesh Bhanamagi	802	Al	22/11/2021	6305/2021	Yes	Yes	4,500,000	12-Dec-22	25/02/2024	4,500,000	-	4,500,000	3,921,983	364,476	424	4,286,459	578,017	-	Homebuyers with voting rights	0.90
41	Ajay Ashok Mali	805	AI	30/06/2021	2537/2021	Yes	Yes	3,500,000	15-Dec-22	26/02/2024	3,752,000	790,171	4,542,171	3,225,000	297,584	421	3,522,584	527,000	492,587	Homebuyers with voting rights	0.74
42	Mr. Ritesh Krishnat Kadam & Mrs. Shushila Ritesh Kadam	806	AI	19/03/2021	1483/2021	Yes	Yes	4,100,000	16-Mar-23	10/6/2024	3,690,000	345,384	4,035,384	3,690,000	266,893	330	3,956,893	-	78,491	Homebuyers with voting rights	0.83
43	Shekhar Shankar Ramdas	902	Al	12/8/2021	3215/2021	Yes	Yes	4,100,000	15-Dec-22	26/02/2024	4,250,000	600,000	4,850,000	2,995,800	276,434	421	3,272,234	1,254,200	323,566	Homebuyers with voting rights	0.69
44	Smita Sham Raut	903	Al	28/06/2021	2470/2021	Yes	Yes	3,300,000	15-Dec-22	26/02/2024	3,300,000	712,800	4,012,800	2,600,000	239,912	421	2,839,912	700,000	472,888	Homebuyers with voting rights	0.60
45	Hardik Shah	904	Al	16/2/2021	769/2021	Yes	Yes	4,100,000	31-Jan-22	25/02/2024	3,393,100	1,221,516	4,614,616	3,393,100	549,589	739	3,942,689	-	671,927	Homebuyers with voting rights	0.83
46	Hardik Shah	905	Al	18/02/2021	839/2021	Yes	Yes	4,100,000	31-Jan-22	25/02/2024	3,393,100	1,221,516	4,614,616	3,393,100	549,589	739	3,942,689	-	671,927	Homebuyers with voting rights	0.83
47	Dattatray Sandipan Mule	1002	AI	28/04/2023	2356/2023	Yes	Yes	3,500,000	30-Dec-23	25/02/2024	3,745,000		3,745,000	1,300,000	11,682	41	1,311,682	2,445,000	-	Homebuyers with voting rights	0.28
48	Prashant prakash kulkarni & Prema prashant kulkarni	1003	Al	5/10/2021	4161/2021	Yes	Yes	4,100,000	15-Dec-22	25/02/2024	3,634,000	1,056,282	4,690,282	3,444,000	317,792	421	3,761,792	190,000	738,490	Homebuyers with voting rights	0.79

49 Bhavya	avya Sinnur	1004	Al	8/7/2021	2685/2021	No	Yes	3,500,000	15-Dec-22	26/02/2024	3,029,298	765,000	3,794,298	500,000	46,137	421	546,137	2,529,298	718,863	Homebuyers with voting rights	0.12
50 Rashmi	hmi Aradhye	1005	AI	17/09/2021	3919/2021	Yes	Yes	3,850,000	15-Dec-22	23/03/2024	3,850,000	539,000	4,389,000	3,850,000	355,255	421	4,205,255	-	183,745	Homebuyers with voting rights	0.89
51 Dhava Ru	aval Dipak Ruikar	1006	AI	30/06/2021	2518/2021	Yes	Yes	4,100,000	15-Dec-22	24/02/2024	4,300,000	-	4,800,000	3,975,000	366,789	421	4,341,789	825,000	-	Homebuyers with voting rights	0.92
52 Vaishali Kh	hali Sabhash Khune	1101	Al	15/11/2021	6199/2021	Yes	Yes	3,900,000	30-Apr-22	26/02/2024	4,099,900	1,352,967	5,452,867	3,900,000	555,616	650	4,455,616	199,900	797,351	Homebuyers with voting rights	0.94
53 Hardi	ardik Shah	1102	Al	29/08/2022	4356/2022	Yes	Yes	3,500,000	30-Jun-23	25/02/2024	3,852,085	367,500	4,219,585	3,666,666	180,018	224	3,846,684	185,419	187,482	Homebuyers with voting rights	0.81
54 Ketaki M	ki Mohit Shah	1103	AI	30/11/2021	6474/2021	No	Yes	4,100,000		3/3/2024	4,376,000	921,585	5,297,585	÷	-	-	-	4,376,000	921,585	Homebuyers with voting rights	-
55 A Ash Kamalak	Samalakar ndeo Kanade And Ashwini alakar Kanade	1104	Al	20/08/2021	3353/2021	Yes	Yes	4,800,000	15-Dec-22	26/02/2024	5,118,000	1,077,851	6,195,851	4,030,000	371,864	421	4,401,864	1,088,000	705,987	Homebuyers with voting rights	0.93
56 Muzam Shaikh A Jahan M Shi	zammil Iqbal kh And Sadaf n Muzammil Shaikh	1105	AI	6/7/2021	2637/2021	Yes	Yes	3,500,000	12-Dec-22	25/02/2024	3,500,000	945,000	4,445,000	÷	-	-	-	3,500,000	945,000	Homebuyers with voting rights	-
Santosh I 57 Nikam Santosl	ssh Madhukar am & Lalita atosh Nikam	1106	AI	22/10/2021	4507/2021	Yes	Yes	4,400,000	15-Dec-22	4/3/2024	4,400,000	926,640	5,326,640	4,400,000	406,005	421	4,806,005	-	\$20,635	Homebuyers with voting rights	1.01
58 Hardi	ardik Shah	1201	AI	29/08/2022	4355/2022	Yes	Yes	3,500,000	30-Jun-23	25/02/2024	3,851,923	367,500	4,219,423	3,666,666	180,018	224	3,846,684	185,257	187,482	Homebuyers with voting rights	0.81
59 Chan gail	Chetan handrikant gaikwad	1202	Al	3/1/2022	17/2022	Yes	Yes	3,250,000	15-Dec-22	21/12/2024	3,250,000	520,000	3,770,000	3,250,000	299,890	421	3,549,890	-	220,110	Homebuyers with voting rights	0.75
60 Sidd Shivann	Siddaram unna Kapase	1203	AI	25/11/2021	6392/2021	Yes	Yes	3,150,000	15-Dec-22	25/03/2024	3,150,000	420,000	3,570,000	3,150,000	290,663	421	3,440,663	-	129,337	Homebuyers with voting rights	0.73
61 Suryaw Shridev	tosh Subhash yawanshi & devi Santosh aryawanshi	1204	Al	27/07/2021	2906/2021	Yes	Yes	3,900,000	15-Dec-22	26/02/2024	3,296,752	593,415	3,890,167	-	-	-	-	3,296,752	593,415	Homebuyers with voting rights	-
62 Mr. Pan Lai	Pandit Kisan Langar	1206	Al	22/07/2021	2820/2021	Yes	Yes	5,300,000	15-Dec-22	26/02/2024	5,300,000		5,300,000	4,277,787	394,728	421	4,672,515	1,022,213	-	Homebuyers with voting rights	0.99
63 Shrinath 63 Salo Shrinath	nath Laxonan fahadik & Salochana sath Mahadik	1301	AI	6/7/2022	3595/2022	No	Yes	3,075,000	-	26/02/2024	3,309,800	546,117	3,855,917	-	-	-	-	3,309,800	546,117	Homebuyers with voting rights	-
Vishal V 64 Jadhav a Vijaykun	al Vijaykumar av and Lalita kumar Jadhav	1302	Al	11/10/2022	5024/2022	No	Yes	3,300,000	21-Jun-22	14/03/2024	2,551,000	136,633	2,687,633	2,551,000	334,356	598	2,885,356	-	-	Homebuyers with voting rights	0.61
65 Vinit Ja Rat	it Jaypeakash Rathod	1303	AI	17/06/2022	3293/2022	Yes	Yes	4,500,000	31-Mar-23	26/02/2024	4,500,000		4,500,000	-	-	-	-	4,500,000	-	Homebuyers with voting rights	-
Vipul I 66 Ganage a Vipul	oul Rajaram ge and Rupali ipul Gange	1304	AI	22/07/2021	2834/2021	Yes	Yes	3,900,000	15-Dec-22	25/02/2024	3,744,000	794,565	4,538,565	3,744,000	345,474	421	4,089,474	-	449,091	Homebuyers with voting rights	0.86
67 Rahul I Mal	hul Laxman Mahadik	1306	AI	5/7/2022	3596/2022	No	Yes	3,150,000		26/02/2024	3,389,600	559,284	3,948,884	-	-	-	-	3,389,600	559,284	Homebuyers with voting rights	-
68 Pradnya 68 Sarnath Wagi	lnya Sarnath aghmare & uath Nagnath Vaghmare	1401	AI	17/08/2022	4173/2022	No	Yes	4,950,000	-	25/02/2024	3,211,020	963,306	4,174,326	3,211,020	-	-	3,211,020	-	963,306	Homebuyers with voting rights	0.68
69 Mamta Rat	amta Vikas Rathod	1402	AI	26/07/2022	3895/2022	Yes	Yes	3,240,000	31-Mar-23	26/02/2024	3,240,000	-	3,240,000	-	-	-	-	3,240,000	-	Homebuyers with voting rights	-
70 Anand I Por	nd Dattateay Potdar	1403	AI	26/07/2022	3896/2022	Yes	Yes	3,210,000	31-Mar-23	26/02/2024	3,210,000	-	3,210,000	-	-	-	-	3,210,000		Homebuyers with voting rights	-
71 Vha Tejshree	hree Vhatakar	1404	AI	14/10/2021	5748/2021	Yes	Yes	4,000,000	15-Dec-22	26/02/2024	4,000,000	900,000	4,900,000	3,483,917	321,475	421	3,805,392	516,083	578,525	Homebuyers with voting rights	0.80
72 Ravi Prabhak And Prabhak	Ravikiran hakar Shinde And Usha hakar Shinde	1406	AI	21/07/2022	3809/2022	Yes	Yes	5,200,000	31-Mar-23	26/02/2024	5,022,900	737,052	5,759,952	5,022,900	346,787	315	5,369,687		390,265	Homebuyers with voting rights	1.13
1	ardik Shah	1501	Al	29/08/2022	4354/2022	Yes	Yes	3,500,000	30-Jun-23	25/02/2024	3,857,165	367,500	4,224,665	3,500,000	171,836	224	3,671,836	357,165	195,664	Homebuyers with voting rights	0.77

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74	Hardik Shah	1502	AI	29/08/2022	4353/2022	No	Yes	3,500,000	30-Jun-23	25/02/2024	3,857,165	367,500	4,224,665	3,666,666	180,018	224	3,846,684	190,499	187,482	Homeburyers with voting rights	0.81
75	Pratibha Dhotre	1503	AI	19/10/2022	5202/2022	Yes	Yes	4,700,000	31-Mar-23	6/3/2024	4,700,000	587,500	5,287,500	4,060,000	280,307	315	4,340,307	640,000	307,193	Homebuyers with voting rights	0.92
76	Nitinkumar Ramchandra Jindam & Rohini Nitinkumar Jindam	1504	AI	15/11/2022	4910/2021	Yes	Yes	3,800,000	15-Dec-22	26/02/2024	3,800,000	828,400	4,628,400	2,450,000	226,071	421	2,676,071	1,350,000	602,329	Homebuyers with voting rights	0.56
77	Vivek Sadani & Swati Sadani	1505	AI	20/12/2021	6727/2021	Yes	Yes	4,100,000	15-Dec-22	24/02/2024	4,462,000	972,716	5,434,716	4,086,000	377,031	421	4,463,031	376,000	595,685	Homebuyers with voting rights	0.94
78	Dhanraj Gourishankar Borgoankar	1506	AI	27/06/2022	3430/2022	No	Yes	4,050,000		18/04/2024	4,084,721	326,777	4,411,498	2,976,000	-	-	2,976,000	1,108,721	326,777	Homebuyers with voting rights	0.63
79	Mr. Ishwar Dilip Valvi	1601	AI	15/09/2023	5521/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	5,324,000	384,659	5,708,659	5,324,000	-	-	5,324,000	-	384,659	Homebuyers with voting rights	1.12
80	Deepali Sagar Shah & Sagar Rajkumar Shah	1602	AI	29/08/2022	4357/2022	No	Yes	3,500,000	-	26/02/2024	3,740,000	619,344	4,359,344	3,300,000	-	-	3,300,000	440,000	619,344	Homebuyers with voting rights	0.70
81	Monica Rohit Doshi	1603	AI	30/06/2022	3499/2022	Yes	Yes	3,500,000	31-Mar-23	26/02/2024	1,000,000	135,000	1,135,000	1,000,000	69,041	315	1,069,041	-	65,959	Homebuyers with voting rights	0.23
82	Kashinath Mallikarjun Kore	1604	AI	2/12/2022	5982/2022	Yes	Yes	3,500,000	30-Aug-23	15/04/2024	3,500,000	162,400	3,662,400	1,300,000	46,444	163	1,346,444	2,200,000	115,956	Homebuyers with voting rights	0.28
83	Abay Mallikaarujn	1606	AI	27/06/2022	3429/2022	No	Yes	460000		19/12/2024	3,835,600	862,910	4,698,510	3,812,000	-	-	3,812,000	23,600	862,910	Homebuyers with voting rights	0.80
84	Sunil Babulal Toshniwal	1702	AI	7/7/2023	3816/2023	Yes	Yes	3,500,000	30-Mar-24	29/02/2024	3,710,000	-	3,710,000	-	-	-		3,710,000	-	Homebuyers with voting rights	
85	Ismail Shaikh	1704	AI	13/10/2023	6118/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	4,816,574	314,281	5,130,855	4,300,000	-	-	4,800,000	16,574	314,281	Homebuyers with voting rights	1.01
86	Dattatray sankar birajdar	1706	AI	22/12/2023	7691/2023	Yes	Yes	3,500,000	30-Sep-24	30/04/2024	3,500,000	-	3,500,000	2,000,000	-	-	2,000,000	1,500,000		Homebuyers with voting rights	0.42
87	Sonali Shivaji Salgar	103	A2	4/10/2021	4133/2021	No	Yes	3,280,000		15/11/2024	3,280,000	-	3,280,000	1	-	-	1	3,279,999	As pe credito - been e claim	information available with the RP, possession is with the r and no convenyance deed / apartment deed / sale deed has recented, thus based on legal opinion, RP has considered the inder Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
88	Satish Meharwade	105	A2	20/09/2021	3972/2021	No	Yes	3,600,000		11/10/2024	3,600,000	-	3,600,000	1	-	-	1	3,599,999	As pe credito - been e claim	r information available with the RP, possession is with the rand no conversion of edge of a partment deed / sale deed has occurred, thus based on logal opinion, RP has considered the inder Secured FC (class of creditor) with nominal value of Rs. 1/-	0.00
89	Santosh Samling Pandhare and Janhavi Santosh Pandhare	204	A2	7/9/2021	3734/2021	Yes	Yes	4,600,000	15-Dec-22	15/04/2024	4,600,000	847,942	5,447,942	1	-	-	1	4,599,999	As pe credito 847,942 been c claim	information available with the RP, possession is with the rand no conversiyance deed/apartment deed/sale deed has cortexted, thus based on logal opinion, RP has considered the inder Secured FC (class of creditor) with nominal value of Rs. 1/-	0.00
90	Sunita Santosh Gadekar & Santosh Arvind Gadekar	205	A2	30/04/2013	4675/2013	Yes	Yes	2,500,000	30-Jun-15	16/04/2024	2,500,000	-	2,500,000	1	-	-	1	2,499,999	claim	information available with the RP, possession is with the r and no convenyance deed / apartment deed / sale deed has necetted, thus based on legal opinion, RP has considered the under Secured PC (class of creditor) with nominal value of Rs. 1/	0.00
91	Kunal Santoshkumar Shah	301	A2	28/12/2012	10921/2012	Yes	Yes	1,900,000	30-Jun-15	9/2/2024	1,585,445	856,140	2,441,585	1	-	-	1	1,585,444	856,140 credito been c claim	i information available with the RP, possession is with the r and no convenyance deed' apartment deed / value deed has accuted, thus based on legal opinion, RP has considered the inder Secured FC (class of creditor) with nominal value of Rs. 1/~.	0.00
92	Saipen babulal nadaf	302	A2	29/09/2020	2795/2020	Yes	Yes	3,100,000	30-Jun-21	14/11/2024	3,100,000	-	3,100,000	1	-	-	1	3,099,999	As pe credito - been e claim	r information available with the RP, possession is with the rand no conversion of edge of a partment deed / sale deed has occurred, thus based on legal opinion, RP has considered the inder Secured FC (class of creditor) with nominal value of Rs. 1/-	0.00
93	Laxman Katare	304	A2	20/04/2017	1951/2017	Yes	Yes	3,000,000	31-Dec-17	8/4/2024	3,000,000	-	3,000,000	1	-	-	1	2,999,999		information available with the RP, possession is with the r and no convenyance deed / apartment deed / sale deed has recented, thus based on legal opinion, RP has considered the inder Secured FC (class of creditor) with nominal value of Rs. 1/-,	0.00
94	Dattatray Sandipan Mule & Swati Dattatray Mule	305	A2	26/11/2018	4477/2018	Yes	Yes	3,500,000	31-May-19	25/02/2024	3,500,000	-	3,500,000	1	-	-	1	3,499,999	As pe credito - been e claim	information available with the RP, possession is with the r and no convenyance deed / apartment deed / sale deed has recented, thus based on legal opinion, RP has considered the inder Secured PC (class of creditor) with nominal value of Rs. 1/-,	0.00
95	Sadana Nigappa Vichure	306	A2	23/03/2021	1549/2021	Yes	Yes	4,600,000	30-Jun-21	26/11/2024	4,925,173	-	4,925,173	1	-	-	1	4,925,172	As pe credito - been c claim	information available with the RP, possession is with the rand no conversyance deed / apartment deed / sale deed has corrected, thus based on logal opinion, RP has considered the ander Secured FC (class of creditor) with nominal value of Rs. 1/-	0.00
96	Pawan Nandkishor Nogja	401	A2	24/09/2020	3266/2020	Yes	Yes	4,700,000	30-Jun-21	26/02/2024	5,388,000	211,500	5,599,500	1	-	-	1	5,387,999	As pe credito 211,500 been e claim	r information available with the RP, possession is with the rand no conversion of edge of a partment deed / sale deed has occurred, thus based on legal opinion, RP has considered the inder Secured FC (class of creditor) with nominal value of Rs. 1/-	0.00
97	Dipak Sahebrao Raje & Mrs. Jaya Dipak Raje	406	A2	2/12/2013	11660/2013	Yes	Yes	2,400,000	30-Jun-15	5/4/2024	2,687,000	42,562,080	45,249,080	1	-	-	1	2,686,999	42,562,080 As pe credito been e claim	information available with the RP, possession is with the r and no convenyance deed / apartment deed / sale deed has recented, thus based on legal opinion, RP has considered the inder Secured PC (class of creditor) with nominal value of Rs. 1/	0.00
98	Bhagyashree Kiran Habib	502	A2	29/12/2020	1646/2021	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,638,040	-	3,638,040	1	-	-	1	3,638,039	A	r information available with the RP, possession is with the rand no convenyance deed 'apartment deed / vale deed has tecetted, thus based on legal opinion, RP has considered the inder Secured FC (class of reedine) with nominal value of Rs. 1/-,	0.00

99	Jayashree Pradeep Kamble And Pradeep Bhimrao Kamble	503	A2	23/10/2019	4083/2019	Yes	Yes	3,811,200	30-Jun-21	1/5/2024	3,811,200	-	3,811,200	1	-	-	1	3,811,199		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC class of creditor) with nominal value of Rs. 1/	0.00
100	Harunrashid Shaikh	504	A2	21/10/2020	3211/2020	Yes	Yes	3,500,000	30-Jun-21	24/2/2024	3,939,600		3,939,600	1		÷	1	3,939,599		As per information available with the RP, possession is with the creditor and no convergence deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/-,	
101	Umakant Ishwar gaiwad	603	A2	14/09/2021	3866/2021	No	Yes	2,950,000	15-Dec-22	17/12/2024	2,950,000		2,950,000	2,500,000	230,685	421	2,730,685	450,000		Homebuyers with voting rights	0.58
102	Parvatibai Mahaveer Singh Rajpat	606	A2	÷	÷	No	No	-	÷	11/12/2024	2,700,000		2,700,000	1	-	÷	1	2,699,999	÷	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (case of creditor) with nominal value of Rs. 1/-,	0.00
103	Ramchandra Sidram Khamitkar	701	A2	3/3/2020	1068/2020	Yes	Yes	3,500,000	30-Jun-21	26/02/2024	3,740,000		3,740,000	1	-	-	1	3,739,999		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
104	Yogesh Arun Mandalik	703	A2	4/9/2014	7402/2014	Yes	Yes	2,600,000	30-Jun-15	11/3/2024	2,782,000	3,004,560	5,786,560	1	-	-	1	2,781,999	3,004,560	As per information available with the RP, possession is with the creditor and no conveyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs 1/c.	0.00
105	Chandrashekhar Nimbade	705	A2	18/12/2013	12161/2013	No	No	3,000,000	-	29/11/2024	3,000,000		3,000,000	1	-	-	1	2,999,999		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC claim of creditor) with nominal value of Rs. 1/	0.00
106	Monika Siddhewar Hireshmat	706	A2	17/03/2020	1350/2020	Yes	Yes	3,500,000	30-Jun-21	14/11/2024	3,500,000		3,500,000	1	-	-	1	3,499,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed ha been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/-,	0.00
107	Manjiri Pradip Savale	802	A2	-		No	No	-	-	11/4/2024	2,650,000		2,650,000	1	-	-	1	2,649,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed ha been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/-,	0.00
108	Amruta Mahalingappa Kolhar	804	A2	-		No	No	-	-	26/02/2024	3,740,000	3,590,400	7,330,400	1	-	-	1	3,739,999	3,590,400	As per information available with the RP, possession is with the creditor and no convergance deed / a parament deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
109	Sachin Mallinath Khayade	901	A2	25/04/2023	3022/2023	No	Yes	3,500,000	-	18/11/2024	3,500,000		3,500,000	1	-	-	1	3,499,999		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed ha been executed, thus based on legal opinion, RP has considered the claim under Secured FC class of creditor) with nominal value of Rs. 1/	0.00
110	Sashikala Patil	906	A2	5/11/2019	5173/2019	Yes	Yes	3,300,000	30-Jun-21	27/11/2024	3,300,000		3,300,000	1	-	-	1	3,299,999	-	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed ha been executed, thus based on legal opinion, RP has considered the claim under Secured FC clause of orefitor) with nominal value of Rs. 1/-,	
	Pravin Vilas Kakde	1001 & 1002	A2	3/14/2022	1408/2022	Yes	Yes	6,100,000	15-Dec-22	25/02/2024	6,100,000	1,756,800	7,856,800	4,200,000	387,551	421	4,587,551	1,900,000	1,369,249	Homebuyers with voting rights	0.97
112	Rupa Chatterjee	1104	A2	23/03/2022	1599/2022	No	Yes	3,500,000	-	26/02/2024	3,740,000	787,644	4,527,644	-	-	-	-	3,740,000	787,644	Homebuyers with voting rights	-
113	Yogesh Dilip Sutar	1105	A2	26/07/2021	2880/2021	Yes	Yes	4,050,000	31-Jan-22	24/02/2024	3,442,500	344,250	3,786,750	3,442,500	557,591	739	4,000,091	-	-	Homebuyers with voting rights	0.84
114	Vaibhav J Pandit	1106	A2	13/10/2021	4334/2021	Yes	Yes	4450000	15-Dec-22	5/3/2024	4,450,000	937,170	5,387,170	4,450,000	410,619	421	4,860,619	-	526,551	Homebuyers with voting rights	1.03
115	Mr. Rahul S Walikar	1203	A2	24/05/2023	2859/2023	Yes	Yes	3,500,000	30-Mar-24	26/02/2024	3,500,000	-	3,500,000	2,850,000	-	-	2,850,000	650,000	-	Homebuyers with voting rights	0.60
116	Mr. Rahul Kamalakar Mane	1204	A2	22/06/2023	3526/2023	Yes	Yes	5,500,000	30-Jun-21	24/02/2024	5,324,000	375,342	5,699,342	5,124,000	-	-	5,124,000	200,000	375,342	Homebuyers with voting rights	1.08
117	Swapnil Shrinivas Jahagirdhar And Shriniwas Pandurang Jahagirdhar	1205	A2	11/2/2022	803/2022	Yes	Yes	4,200,000	15-Dec-22	28/03/2024	4,032,000	403,200	4,435,200	4,032,000	372,049	421	4,404,049	-	31,151	Homebuyers with voting rights	0.93
118	Aniket Madhukar Paul & Abhishek Madhukar Paul	1206	A2	3/3/2023	1190/2023	Yes	Yes	5,800,000	30-Jun-23	21/03/2024	5,614,000	300,910	5,914,910	5,614,000	275,624	224	5,889,624	-	25,286	Homebuyers with voting rights	1.24
119	Savitri Mahadeo Kogamure	1301	A2	8/2/2022	733/2022	Yes	Yes	3,200,000	15-Dec-22	26/02/2024	3,392,000	298,666	3,690,666	2,000,000	184,548	421	2,184,548	1,392,000	114,118	Homebuyers with voting rights	0.46
120	Suraj Nandkishor Nogja & Nandkishor Satyanarayan Nogja	1304	A2	27/12/2021	5676/2021	Yes	Yes	4,300,000	15-Dec-22	24/02/2024	4,831,000	1,053,158	5,884,158	4,543,000	419,201	421	4,962,201	288,000	633,957	Homebuyers with voting rights	1.05
121	Sushila Nandkishor Nogja & Chetan Nandkishor Nogja	1305	A2	27/12/2021	5677/2021	Yes	Yes	3,800,000	15-Dec-22	24/02/2024	3,946,000	860,228	4,806,228	3,688,000	340,306	421	4,028,306	258,000	519,922	Homebuyers with voting rights	0.85
122	Vaishali Chetan Bhattad And Chetan Ashok Kumar Bhattad	1401	A2	24/12/2021	5646/2021	Yes	Yes	4,000,000	15-Dec-22	26/02/2024	4,450,000	521,763	4,971,763	3,990,000	368,173	421	4,358,173	460,000	153,590	Homebuyers with voting rights	0.92
123	Ravindra Ramgopal Miniyar	1402	A2	24/12/2021	5648/2021	Yes	Yes	4,300,000	25-Mar-22	26/02/2024	4,504,000	981,872	5,485,872	4,190,500	630,068	686	4,820,568	313,500	351,804	Homebuyers with voting rights	1.02

124	Ganesh Bhimaray Melinamani & Vandana Ganesh Melinamani	1403	A2	25/03/2022	1651/2022	Yes	Yes	4,300,000	15-Dec-22	8/3/2024	4,250,000	340,000	4,590,000	3,300,000	304,504	421	3,604,504	950,000	35,496	Homebuyers with voting rights	0.76
125	Pradnya Sarnath Waghmare & Sarnath Nagnath Waghmare	1404	A2	18/01/2023	374/2023	No	Yes	3,500,000	-	25/02/2024	3,211,020	963,306	4,174,326	2,900,000	-	-	2,900,000	311,020	963,306	Homebuyers with voting rights	0.61
126	Rajshree Vilas Rathod	1405	A2	5/1/2022	70/2022	Yes	Yes	2,900,000	15-Dec-22	16/11/2024	2,900,000	444,666	3,344,666	990,000	91,351	421	1,081,351	1,910,000	353,315	Homebuyers with voting rights	0.23
127	Heenakausar Anvarhusen Kalal & Riyaj Likayat Korbu	1406	A2	23/11/2021	6323/2021	No	Yes	4,900,000		26/02/2024	5,194,000	1,093,856	6,287,856	-	-	-	-	5,194,000	1,093,856	Homebuyers with voting rights	-
128	Jayashri Vivek Patil	1501	A2	23/11/2022	5780/2022	No	Yes	3,700,000		3/3/2024	3,977,500	-	3,977,500	-	-	-	-	3,977,500	-	Homebuyers with voting rights	
129	Jayashree Vijapur	1502	A2	30/12/2022	6543/2022	No	Yes	3,700,000		3/3/2024	3,977,500		3,977,500		-	-	÷	3,977,500	-	Homebuyers with voting rights	-
130	Ashok Sambanna Sangnure & Mrs Chandana ashok sangure Mrs. Chandana Ashok Sangnure	1503	A2	6/6/2022	3031/2022	Yes	Yes	4,300,000	31-Mar-23	26/02/2024	3,956,000	\$30,760	4,786,760	3,956,000	273,127	315	4,229,127	-	557,633	Homebuyers with voting rights	0.89
131	Bahubali Jaypal Kakrambe And Mandakini Bahubali Kakrambe	1504	A2	24/03/2023	1560/2023	No	Yes	3,000,000	-	26/02/2024	3,206,100	-	3,206,100	2,500,000	-	-	2,500,000	706,100	-	Homebuyers with voting rights	0.53
132	Pravin Satish Shinde And Nanda Satish Shinde	1505	A2	11/2/2022	819/2022	Yes	Yes	4,150,000	15-Dec-22	25/02/2024	3,440,000	990,720	4,430,720	3,440,000	317,422	421	3,757,422	-	673,298	Homebuyers with voting rights	0.79
133	Shubham Krishnadev Saptale	1506	A2	6/7/2022	3594/2022	Yes	Yes	4,400,000	31-Mar-23	24/02/2024	4,739,400	1,137,456	5,876,856	4,224,000	291,630	315	4,515,630	515,400	845,826	Homebuyers with voting rights	0.95
134	Vishnu Sahebrao Gaikwad	1603	A2	16/11/2022	5670/2022	No	Yes	3,500,000		26/02/2024	3,711,200	334,008	4,045,208	-	-	-	-	3,711,200	334,008	Homeburyers with voting rights	-
135	Mahesh Sahebrao Gaikwad	1605	A2	27/12/2022	6478/2022	No	Yes	2950000		26/02/2024	3,922,000	334,008	4,256,008		-	-	-	3,922,000	334,008	Homebuyers with voting rights	-
136	Madhuri Mallikarjun Kamble	1606	A2	7/1/2022	113/2022	Yes	Yes	4,450,000	15-Dec-22	29/02/2024	3,500,000	670,000	4,170,000	3,500,000	322,959	421	3,822,959	-	347,041	Homebuyers with voting rights	0.81
137	Sagar Balbhim londhe	1701	A2	28/04/2023	2347/2023	No	Yes	4,900,000	30-Mar-24	9/3/2024	3,202,000		3,202,000	3,202,000	-	-	3,202,000	-	-	Homebuyers with voting rights	0.68
138	Mr. Mayur Dhananjay Thakur	1704	A2	26/07/2023	4232/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	5,324,000	452,540	5,776,540	4,924,000	-	-	4,924,000	400,000	452,540	Homebuyers with voting rights	1.04
139	Sagar Balbhim londhe	1706	A2	28/04/2023	2348/2023	No	Yes	4,900,000		9/3/2024	3,202,000	-	3,202,000	3,202,000	-	-	3,202,000	-	-	Homebuyers with voting rights	0.68
140	Jagdish Amrutrao Patil	201	в	28/12/2020	4796/2020	Yes	Yes	5,000,000	12-Dec-22	8/4/2024	5,000,000	-	5,000,000	1	-	-	1	4,999,999	c	us per information available with the RP, possession is with the editor and no conversynance deed / apartment deed viale deed has encectueld, thus based on legal opinion, RP has considered the him under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
141	Vrinda Dhananjay Bhosale	203	в	13/01/2020	180/2020	Yes	Yes	4,692,400	30-Jun-21	27/02/2024	5,200,000	-	5,200,000	1	-	-	1	5,199,999	- b	us per information available with the RP, possession is with the offior and no convergence deed? apartment deed "sale deed has ne necestradt, this stated on legal optimum, RP has considered the laim under Secured FC (class of creditory) with nominal value of Rs. 1/	0.00
142	Hema Ravindra Patil	302	в	15/11/2019	4425/2019	Yes	Yes	5,276,800	30-Jun-21	26/02/2024	5,676,268	-	5,676,268	1	-	-	1	5,676,267		us per information available with the RP, possession is with the offlor and no conversynce deed' apartment deed 'aile deed has en executed, thus based on legal opinion, RP has considered the him under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
143	Ahilaya Bharat Dhere	401	в	31/03/2013	3593/2013	Yes	Yes	2,800,000	30-Jun-15	15/11/2024	2,800,000	-	2,800,000	1	-	-	1	2,799,999		us per information available with the RP, possession is with the editor and no conversynance deed? apartment deed? size deed has no executed, thus have loss of again graining. RP has considered the haim under Secured TC (class of creditor) with nominal value of Rs. 1/	0.00
144	Omkaran Siddalingappa Umbarje	501	в	8/8/2019	2918/2019	Yes	Yes	4,700,000	31-Dec-19	1/3/2024	5,024,500	-	5,024,500	1	-	-	1	5,024,499	- b	us per information available with the RP, possession is with the editor and no conversynce deed / apartment deed 'aile deed has en executed, thus housdo on legal opinions, RP has considered the him under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
145	Sivajit Vasant	503	в	-	-	No	No	-	-	25/02/2024	5,600,000	-	5,600,000	1	-	-	1	5,599,999	- b	is per information available with the RP, possession is with the editor and no convenyance deed / apartment deed / sale deed has en executed, thus based on legal originion, RP has considered the him under Secured FC (elses of creditor) with nominal value of	0.00
146	KASHINATH SANGAPPA UMBARJE, PUSHPA KASHINATH UMBARJE &	504	в	5/2/2020	582/2020	Yes	Yes	4,167,400	30-Jun-21	2/3/2024	4,492,000	-	4,492,000	1	-	-	1	4,491,999	- b	is per information available with the RP, possession is with the editor and no convenyance deed / apartment deed / subc deed has en executed, thus based on legal optimion, RP has considered the laim under Secured FI (class of creditor) with nominal value of Rs. 1/-	0.00
147	Namdeo G. Varunj	601	в	31/03/2021	1786/2021	Yes	Yes	6,000,000	10-Dec-22	27/11/2024	6,000,000	-	6,000,000	1	-	-	1	5,999,999	- b	us per information available with the RP, possession is with the officer and no convergence deed? apartments deed value deed has en executed, thus based on legal opinion, RP has considered the laim under Secured FC (class of creditor) with nominal value of Rs. 1/~	0.00
148	Mahendra Bhosalay	602	в	26/03/2014	2863/2014	Ne	Yes	3,800,000		15/11/2024	3,800,000	-	3,800,000	1	-	-	1	3,799,999	- bi	as per information available with the RP, possession is with the officer and no convergence deal a granument (ed.) (also deed has ere executed, thus based on legal opinion, RP has considered the him under Secured FC (class of creditor) with nominal value of Rs. 1/-,	0.00

149	Deepti Sagar Mehtre	701	в	16/04/2014	3420/2014	Yes	Yes	4,500,000	30-Jun-15	12/12/2024	5,000,000		5,000,000	1		-	1	4,999,999		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/-,	0.00
150	Venkatesh Yajurvedi	703	в	26/03/2013	3486/2013	Yes	Yes	5,000,000	30-Jun-15	1/12/2024	5,000,000		5,000,000	1			-	4,999,999		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
151	Bhartendu Kumar Saha	704	в	19/11/2020	3802/2020	Yes	Yes	6,100,000	30-Jun-21	26/02/2024	6,100,000	-	6,100,000	1			1	6,099,399		As per information available with the RP, possession is with the creditor and no convergance deed 'apartment deed ' sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
152	Maqbool Ahemad Shaikh	802	в	27/11/2019	4629/2019	No	Yes	4,622,500		3/3/2024	4,622,500	-	4,622,500	1	-		1	4,622,499		As per information available with the RP, possession is with the creditor and no convexyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
153	Javid Shaikh.	804	в		-	No	No	-		24/2/2024	7,500,000	-	7,500,000	1	-		1	7,499,999		As per information available with the RP, possession is with the creditor and no convergance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. $1/r$.	0.00
154	Runal Mahantesh Bhanamagi	901	в	5/2/2021	586/2021	No	Yes	5,800,000	-	26/02/2024	5,800,000	2,552,000	8,352,000	1	-		1	5,799,999	2,552,000	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
155	Shamrao Mahaling Ghaytadak	903	в	26/12/2012	1214/2013	Yes	Yes	3,000,000	30-Jun-15	14/11/2024	3,000,000	-	3,000,000	1	-		1	2,999,999		As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of R.s. 1/	0.00
156	Nikhil Dinesh Maheshwari And Smita Dinesh Boob	904	в	25/11/2020	3900/2020	Yes	Yes	6,000,000	30-Nov-20	26/02/2024	6,420,000	-	6,420,000	1	-		1	6,419,999	÷	As per information available with the RP, possession is with the creditor and no convenyance deed / apartment deed / sale deed has been executed, thus based on legal opinion, RP has considered the claim under Secured FC (class of creditor) with nominal value of Rs. 1/	0.00
157	Aarefa Munirahmad Satkhed & Munirahmad Adamsaheb Satkhed	1001	в	31/12/2020	4904/2020	Yes	Yes	4,750,000	12-Dec-22	12/5/2024	4,745,314	1,708,313	6,453,627	3,804,357	353,545	424	4,157,902	940,957	1,354,768	Homebuyers with voting rights	0.88
158	Parvez Siddike & Afroze Parvez Siddike	1002	в	10/12/2020	4231/2020	Yes	Yes	5,000,000	12-Dec-22	25/02/2024	5,000,000	1,400,000	6,400,000	2,300,000	260,208	424	3,060,208	2,200,000	1,139,792	Homebuyers with voting rights	0.65
159	Vijaylaxmi Omkaran Umbarje & Shrinaj Omkaran Umbarje	1003	в	19/02/2021	752/2021	Yes	Yes	5,000,000	31-Dec-22	1/3/2024	5,000,000	1,053,000	6,053,000	3,132,000	278,019	405	3,410,019	1,868,000	774,981	Homebuyers with voting rights	0.72
160	Mr. Vishal Bandu Chavan,	1004	в	28/12/2022	6490/2022	Yes	Yes	6,200,000	30-Jun-23	24/02/2024	6,110,000	278,005	6,388,005	5,620,000	275,919	224	5,895,919	490,000	2,086	Homebuyers with voting rights	1.24
161	Santosh Baburao Tenhalikar	1101	в	1/7/2021	2552/2021	No	Yes	5,000,000	÷	26/02/2024	3,889,993	819,232	4,709,225	-	-		-	3,889,993	819,232	Homebuyers with voting rights	
162	Girish Bajirao Salunkhe	1103	в	13/04/2022	2065/2022	No	Yes	5,000,000	-	25/02/2024	5,000,000	625,000	5,625,000	3,300,000	-	•	3,800,000	1,200,000	625,000	Homebuyers with voting rights	0.80
163	Mr. Prabhakar Bandu Chavan,	1201	в	30/08/2022	4377/2022	Yes	Yes	6,300,000	31-Mar-23	24/2/2024	6,300,000	478,800	6,778,800	5,000,000	345,205	315	5,345,205	1,300,000	133,595	Homebuyers with voting rights	1.13
164	Mr. Sunil Balu Jori,	1202	в	15/03/2023	1382/2023	Yes	Yes	8,000,000	30-Jun-23	24/02/2024	7,840,000	211,680	8,051,680	7,099,000	348,532	224	7,447,532	741,000		Homebuyers with voting rights	1.57
165	Sachin Ashok Katte And Madhuri Sachin Katte	1203	в	28/01/2022	475/2022	Yes	Yes	5,600,000	15-Dec-22	11/3/2024	5,212,000	1,136,216	6,348,216	4,746,000	437,932	421	5,183,932	466,000	698,284	Homebuyers with voting rights	1.09
166	Vinod Dnyaeshwar Jadhav	1204	в	19/01/2022	314/2022	No	Yes	5,500,000	-	3/3/2024	5,060,000	983,664	6,043,664	-	-	-	-	5,060,000	983,664	Homebuyers with voting rights	-
167	Mr. Nagesh Shivsharan Kolle	1301	в	9/6/2023	3252/2023	Yes	Yes	7,000,000	30-Mar-24	24/02/2024	6,780,000	396,630	7,176,630	6,400,000	-	-	6,400,000	380,000	396,630	Homebuyers with voting rights	1.35
168	Mr. Satish Maruti Kadam & Mrs. Swati Satish Kadam,	1302	в	7/6/2023	3188/2023	Yes	Yes	4,800,000	30-Mar-24	24/2/2024	4,600,000	341,550	4,941,550	4,600,000	-	-	4,600,000	-	341,550	Homebuyers with voting rights	0.97
169	Vikas Jayprakqash Rathod	1304	в	23/03/2022	1773/2022	Yes	Yes	4,300,000	15-Dec-22	26/02/2024	4,300,000	-	4,300,000	3,750,000	346,027	421	4,096,027	550,000		Homebuyers with voting rights	0.86
170	Devendra Hanuman Mandhana	1403	в	18/01/2022	273/2022	No	Yes	6,000,000		25/02/2024	6,050,000	1,427,900	7,477,900	6,100,000	-		6,100,000	-	1,427,900	Homebuyers with voting rights	1.29
171	Chetan Nandkishor Nogja & Gayatri Chetan Nogja	1404	в	18/01/2022	272/2022	Yes	Yes	6,000,000	15-Dec-22	12/2/2024	6,877,000	1,499,186	8,376,186	6,177,000	569,976	421	6,746,976	700,000	929,210	Homebuyers with voting rights	1.42
172	Yogiraj Mallinath Birajdar	1501	в	24/09/2021	4006/2021	No	Yes	6,000,000		5/3/2024	5,864,222	1,278,400	7,142,622	5,760,000	-		5,760,000	104,222	1,278,400	Homebuyers with voting rights	1.21
173	Ganesh Baban Pasphule and Yogita Ganesh Pashphule	1502	в	23/01/2023	490/2023	No	Yes	6,200,000	-	4/3/2024	5,060,000	610,236	5,670,236	-	-		-	5,060,000	610,236	Homebuyers with voting rights	-

174	Deepak S Kamble	1503	в	8/4/2022	1969/2022	No	Yes	3,750,000		26/02/2024	4,468,100	861,430	5,329,580	-	-	-		4,468,100	861,480	Homebuyers with voting rights	-
175	Jyoti Milind Rajguru	1504	в	27/07/2021	2901/2021	No	Yes	5,200,000		25/02/2024	4,850,000	2,619,000	7,469,000	4,800,000	-		4,800,000	50,000	2,619,000	Homebuyers with voting rights	1.01
176	Omkar Sanjeevkumar Jadhav And Abhishek Sanjeevkumar	1601	в	6/4/2023	7864/2023	Yes	Yes	4,850,000	30-Mar-24	26/02/2024	5,000,000	-	5,000,000	-	-	-	-	5,000,000		Homebuyers with voting rights	-
177	Mr. Narsinh Maruti Jagtap	1602	в	1/12/2022	5951/2022	Yes	Yes	8,000,000	30-Aug-23	24/02/2024	7,700,000	523,600	8,223,600	7,700,000	275,090	163	7,975,090	-	248,510	Homebuyers with voting rights	1.68
178	Asma Iqbal Shaikh	1603	в	5/8/2021	3122/2021	No	Yes	7,500,000		26/02/2024	8,025,000	2,025,000	10,050,000	-	-	-	-	8,025,000	2,025,000	Homebuyers with voting rights	
179	Tejaswini P Yelgunde & Pravin S Yelgunde	1604	в	14/06/2022	3202/2022	Yes	Yes	6,300,000	31-Mar-23	24/02/2024	5,800,000	425,333	6,225,333	5,750,000	396,986	315	6,146,986	50,000	28,347	Homebuyers with voting rights	1.30
180	MATRIX INFRA RMC Ashok Manohar Gaikwad, Atul Chandrakant Gaikwad and Sunil	1702	в	17/04/2023	2829/2023	No	Yes	4,850,000	-	17/03/2024	4,850,000	-	4,850,000	-	-	-	-	4,850,000		Homebuyers with voting rights	
181	Mr. Kshitij Nitin Kotwal,	1703	в	22/08/2023	4786/2023	Yes	Yes	9,000,000	30-Jun-24	24/02/2024	8,732,000	683,279	9,415,279	6,300,000	-		6,300,000	2,432,000	683,279	Homebuyers with voting rights	1.33
182	Gajaraj Rudramath	Mtr at Upper Wing - C of th Panache," a	ace of 123.87 Sq Ground Floor in e project "Galaxy s per the Reg. 3754/2020 dated 1 Nov	18/11/2020	3754/2020	Yes	Yes	7,000,000	30-Jun-21	28/03/2024	7,392,500	1,478,500	8,871,000	7,292,500	1,524,832	954	8,817,332	100,000	-	Homebuyers with voting rights	1.86
183	Adarsh Anil Hotkar		op 3	19/12/2020	4477/2020	Yes	Yes	2,161,001	30-Dec-21	10/3/2024	2,161,001	446,606	2,607,607	1,000,000	-	-	1,000,000	1,161,001	446,605	Homebuyers with voting rights	0.21
184	Rekha Anil Hotkar	Shop N	5. 1 and 2	19/12/2020	4478/2020	No	Yes	2,091,218	-	10/3/2024	2,091,218	431,185	2,522,403	-	-	-		2,091,218	431,185	Homebuyers with voting rights	
185	Sadanand Hanumant Gaikwad	Shop No. 6, 7, 8	, 9, 10, 13 and 14	4/11/2020	3490/2020	Yes	Yes	15,000,000	12-Nov-21	11/12/2024	15,000,000	3,600,000	18,600,000	13,500,000	2,423,342	819	15,923,342	1,500,000	1,176,658	Homebuyers with voting rights	3.36
186	Mahadeo Basanna Kognure	248.5 1	Sqm at IG	23/10/2020	3278/2020	Yes	Yes	13,500,000	30-Jun-21	9/3/2024	13,500,000	2,827,799	16,327,799	10,500,000	2,195,507	954	12,695,507	3,000,000	632,292	Homebuyers with voting rights	2.68

					Name of the D	ate of cor	nmencem	ent of CIF	RP: 09/02/2		nited			
				1.				ors as: 27/0		•		P (1, 1)		
SI.	Name of creditor	Details	s of claim received	List	t of Unsecured financi Details of cl		· · · · ·	lai credito	rs belong	<u>, a</u> ,	Amount	/	Amount of	Remarks, if any
No.		Date of	Amount claimed	Amount of	Nature of claim	Amount	Amount	-	%	of	of any	claim not	claim under	· · ·
		receipt		claim admitted		covered		Whether		continge		admitted	verification	
						by 	by			nt claim				
						interest	guarant ee	party?	CoC		that may be			
1	Class of Creditors -	Claims	158,133,014	109,186,061	Unsecured financial	NA	NA	No	-	-	-	10,404,659	38,542,294	Kindly refer the below notes
		received			creditors (financial									
	Mr. Rajesh Shah	upto 10.12.20			creditors belonging to any class of creditors)									
		24			without voting rights									
		21			without voting rights									

Note:

1. That the RP during its verification has found out that the erstwhile promoters has sold some flats more than once. Thus the RP has segregated the FC - belonging to any class of creditor (Homebuyers) in 2 categories, Secured FC belonging to any class of creditor which will consist of Homebuyers that were the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who has the NoC of the lender against their respective units (having total admitted claim of Rs. 461,491,244 /-)and Unsecured FC belonging to any class of creditor which will consist of Homebuyers that were the subsequent Buyers as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD or the Homebuyer who was the 1st buyer as per the date of agreement entered with the CD or the subsequent Buyer for the same unit has the NoC from the lender (having total admitted claim of Rs. 109,186,061 /-). (Reference: Mansi Brar vs. Dream Procon Pvt. Ltd. - NCLAT order dt. 08.04.2021 in CA (AT) (Ins) No. 269 of 2021)

2. The purpose of such segregation is to ensure just and reasonable treatment to each class of Financial Creditor, the same flat cannot be earmarked for the two buyers, because the interest and right of the homebuyers (first sale) and the homebuyers (subsequent sale) shall vary, due to which it was required to create different class to allot the voting rights correctly. Due to the above aforesaid reason the RP has segregated the Homebuyers in 2 categories, Secured FC belonging to any class of creditor consist of Homebuyers with voting rights and Unsecured FC belonging to any class of creditor which consist of Homebuyers without voting rights.

3. As per the information available with the RP, building A2 and B has been completed till 09th Floor and part OC has been received and homebuyers has been given the possession, thus as per the legal opinion received, the claim of homebuyers who has possession and has executed conveyance deed / sale deed / deed of apartment, before CIRP commencement date, cannot be considered. Further the homebuyers who has filed their claim and has got possession, however the conveyance deed / sale deed / deed of apartment has not been executed, their claim has been treated and for including the said homebuyer is list of Claims, a nominal value of 1 Rs. is been given, as they have been given the respective allotment and only basic compliance is required.

4. Further the amount of claim not admitted, generally consist of the amount of interest portion claimed by the respective claimant at the rate of 18% - 22%, as per the general understanding the RP has calculated the interest rate @ 8% from the date of possession as per the agreement till CIRP commencement date of those claimant who has submitted detailed agreement to sale.

5. The claims are provisionally admitted on basis of preliminary verification, as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents and details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

6. Further the homebuyers who has filed their claim for specific unit however didn't submit agreement to sale and whose index II has not been found and also whose name cannot be traced from legal title search report conducted by previous IRP, currently their name has been kept in homebuyers list of without voting right. However as and when RP received their index II copy and Agreement to sale copy, their name will be updated in the list of homebuyers with voting rights subject to verification of the same.

S.No.	Name of Homebuyer	Flat No.	Building No.	Date of Agreement	Document No.	Copy of Agreement Received / Not Received	Copy of Index 2 Received / Not Received	Consideration Amount as per Agreement	Date of Possession as per Agreement	Date of Filing of Claim	Total Principal Claimed including Stamp Duty	Total Interest Amount included in claim	Total Claimed Amount (Including Interest)	Principal Amount	Interest @8% from the date of expected possession till CIRP date	Days for interest calculation (No. of days)	Total Claim Admitted	Amount under Verification	Amount rejected	Remark
1	Rekha Anil Hotkar	103	Al	23/03/2021	1580/2021	Yes	Yes	3,500,000	15-May-21	26/02/2024	3,670,000	1,816,650	5,486,650	-	-			3,670,000	1,816,650	Subsquent Buyer thus classified as Homebuyer without voting right
2	Shipra/Prakash Am Batrishi Shinde	103	A1	2/12/2022	5980/2022	yes	yes	9.600.000	31-Mar-23	10/12/2024	4 750 000	335.667	5.085.667	4,750,000	327.945	315	5.077.945		7,722	Subsquent Buyer thus classified as Homebuyer without voting right
3	Shipra/Prakash Am Batrishi Shinde	104	A1	2/12/2022	5981/2022	yes	Yes	9,000,000	31-Mar-23	10/12/2024	4,750,000	333,007	5,085,007	4,750,000	327,945	315	5,077,945	-	1,122	Subsquent Buyer thus classified as Homebuyer without voting right
4	Sonali Girish Salunkhe	105	A1	17/11/2022	5683/2022	Yes	Yes	4,500,000	30-Jun-23	25/02/2024	4,500,000	562,500	5,062,500	1,200,000	58,915	224	1,258,915	3,300,000	503,585	Subsquent Buyer thus classified as Homebuyer without voting right
5	Mahananda Irayya Rudramath	105	A1	18/2/2022	-	Yes however copy of agreement is unregistered	No	3,538,000	-	4/12/2024	2,450,000	-	2,450,000	1,000,000	-	-	1,000,000	1,450,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
6	Ajitkumar Poapatlal Shah	202	A1	22/02/2022	1036/2022	Yes	Yes	3,200,000	31-Dec-22	23/03/2024	3,200,000	384,000	3,584,000	3,200,000	284,055	405	3,484,055	-	99,945	Subsquent Buyer thus classified as Homebuyer without voting right
7	Amita Prashant Bhosale Rushabh	205	A1	5/7/2021	2616/2021	Yes	Yes	4,200,000	15-Dec-22	26/02/2024	4,200,000	149,701	4,349,701	3,710,727	342,404	421	4,053,131	489,273	-	Subsquent Buyer thus classified as Homebuyer without voting right
8	Mahantesh Bhanamagi & Aarti Mahantesh Bhanamagi	801	A1	31/03/2021	1840/2021	Yes	Yes	3,500,000	12-Dec-22	26/02/2024	3,500,000	1,402,800	4,902,800	3,021,000	280,746	424	3,301,746	479,000	1,122,054	Subsquent Buyer thus classified as Homebuyer without voting right
9	Raghavendrasinh Abaji Kshirsagar	806	A1	-	-	No	No	-	-	26/02/2024	4,000,000	-	4,000,000	1,700,000	-	-	1,700,000	2,300,000	-	Ist Buyer as per agreement to sale however possession is with subsequen buyer, thus classified as Homebuyer without voting right
10	Mr. Mahesh Panchapa Kapse	1201	A1	23/01/2023	513/2023	No	Yes	3,500,000	-	26/02/2024	3,500,000	-	3,500,000	3,250,000	-	-	3,250,000	250,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
11	Mr. Ramesh Bhimji Patel	1202	A1	30/12/2022	6529/2022	Yes	Yes	3,700,000	30-Jun-23	26/02/2024	3,700,000	-	3,700,000	2,470,000	121,267	224	2,591,267	1,230,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
12	Mr. UDAY SHANKAR RUPANAR	1303	A1	30/06/2023	3679/2023	Yes	Yes	5,400,000	30-Mar-24	24/02/2024	5,145,000	352,432	5,497,432	4,845,000	-	-	4,845,000	300,000	352,432	Subsquent Buyer thus classified as Homebuyer without voting right
13	Sachin Suryawanshi & Sudarshana Sachin Suryawanshi	1402	A1	2/9/2022	4427/2022	No	Yes	3,900,000	-	26/02/2024	4,134,000	654,894	4,788,894	-	-	-	-	4,134,000	654,894	Subsquent Buyer thus classified as Homebuyer without voting right
14	Mr. Aakash Basappa Jamadar	1403	A1	7/6/2023	3184/2023	Yes	Yes	4,800,000	30-Mar-24	26/02/2024	4,560,000	338,580	4,898,580	4,300,000	-	-	4,300,000	260,000	338,580	Subsquent Buyer thus classified as Homebuyer without voting right
15	Mrs. Smita Gaikwad & Mr. Sushil Gaikwad	1702	A1	2/8/2023	4374/2023	Yes	Yes	5,500,000	30-Jun-24	24/02/2024	5,374,000	447,385	5,821,385	5,324,000	-	-	5,324,000	50,000	447,385	Subsquent Buyer thus classified as Homebuyer without voting right
16	Mr. Laxman Sadashiv Mhetre	603	A2	9/6/2023	3242/2023	Yes	Yes	5,000,000	30-Mar-24	24/2/2024	5,000,000	368,750	5,368,750	5,000,000	-	-	5,000,000	-	368,750	Subsquent Buyer thus classified as Homebuyer without voting right
17	Kalshetti Surekha Mallinath	806	A2	-	-	No	No	-	-	26/02/2024	7,078,781	-	7,078,781	-	-	-	-	7,078,781	-	Homebuyer, however possession is with someone else
18		1003	A2	2/1/2023	39/2023	No	Yes	3,500,000	-	25/02/2024	3,741,020	448,922	4,189,942	2,860,000	-	-	2,860,000	881,020	448,922	Subsquent Buyer thus classified as Homebuyer without voting right
19	Mr. Mohammad Hanif A Jabbar Muchale	1004	A2	6/2/2023	666/2023	Yes	Yes	4,300,000	30-Jun-23	24/02/2024	4,129,200	148,651	4,277,851	3,268,000	160,445	224	3,428,445	861,200	-	Subsquent Buyer thus classified as Homebuyer without voting right
20	Mrs. Ashwini Ranjit Narkhedkar	1006	A2	7/10/2023	4058/2023	Yes	Yes	5,500,000	30-Jun-24	26/02/2024	5,280,000	458,040	5,738,040	5,280,000	-	-	5,280,000	-	458,040	Subsquent Buyer thus classified as Homebuyer without voting right
21	Soma Chatterjee	1103	A2	-	=	No	No	-	-	26/02/2024	3,500,000	737,100	4,237,100	-	-	-	-	3,500,000	737,100	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective fla
22		1103	A2	-	-	No	No	-	-	8/12/2024	1,260,000	-	1,260,000	800,000	-	-	800,000	460,000	-	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective fla
23	Sachin Suresh Manne	1301	A2	7/8/2023	4456/2023	Yes	Yes	4,990,000	30-Jun-24	25/02/2024	4,620,000	214,300	4,834,300	4,620,000	-	-	4,620,000	-	214,300	Subsquent Buyer thus classified as Homebuyer without voting right
24	Mr. Amrut Sidhappa Hattale	1302	A2	4/6/2023	3177/2023	Yes	Yes	4,800,000	30-Mar-24	24/02/2024	4,500,000	337,500	4,837,500	4,500,000	-	-	4,500,000	-	337,500	Subsquent Buyer thus classified as Homebuyer without voting right
25		1303	A2	2/1/2023	40/2023	Yes	Yes	3,500,000	30-Jun-23	26/02/2024	3,741,020	448,922	4,189,942	3,360,000	164,962	224	3,524,962	381,020	283,960	Subsquent Buyer thus classified as Homebuyer without voting right
26	Mrs. Kaushalya Kashinath Chincholikar,	1405	A2	21/06/2023	3502/2023	Yes	Yes	5,500,000	30-Mar-24	24/02/2024	5,172,000	365,919	5,537,919	4,972,000	-	-	4,972,000	200,000	365,919	Subsquent Buyer thus classified as Homebuyer without voting right
27	Madhu Sanjay Deshmukh	104	В	7/9/2023	5270/2023	No	No	6,600,000	-	10/12/2024	6,600,000	-	6,600,000	6,000,000	-	-	6,000,000	600,000	-	Subsquent Buyer thus classified as Homebuyer without voting right
28	Vijaylaxmi Omkaran Umbarje, Shrinath Omkaran Umbarje and Omkaran Siddalingappa Umbarje	104	в	-	-	No	No	-	-	-	-	-	-	-	-	-	-	-	-	No Agreement to sale / index II found, further not found any details in legal title search report, further Document submitted, however claim form not submitted till date, thus kept under boembuyers list without voting rights
29	KASHINATH SANGAPPA UMBARJE	1004	В	-	-	No	No	-	-	1/3/2024	3,000,000	631,800	3,631,800	2,970,000	-	-	2,970,000	30,000	631,800	No Agreement to sale / index II found, further not found any details in legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective fla

30	Mahesh Popat Hanpude	1202	в	24/05/2023	2921/2023	Yes	Yes	4,850,000	30-Mar-24	6/4/2024	2,600,000	-	2,600,000	-	-	-	-	2,600,000	- Subsquent Buyer thus classified as Homebuyer without voting right
31	Kavita Vishal Rathod	1301	в	25/02/2022	1086/2022	Yes	Yes	5,000,000	15-Dec-22	26/02/2024	5,000,000	-	5,000,000	3,150,000	290,663	421	3,440,663	1,850,000	- Subsquent Buyer thus classified as Homebuyer without voting right
32	Balasaheb S Jodbhavi	1303	в	8/4/2022	1970/2022	Yes	Yes	3,750,000	31-Mar-23	26/02/2024	4,468,000	861,480	5,329,480	3,200,000	220,932	315	3,420,932	1,268,000	640,548 Subsquent Buyer thus classified as Homebuyer without voting right
33	Sachin Dattatray Gore & Poonam Sachin Gore	1402	в	3/8/2023	4357/2023	Yes	Yes	6,900,000	30-Jun-24	12/3/2024	6,190,000	i.	6,190,000	6,190,000	-	-	6,190,000	-	- Subsquent Buyer thus classified as Homebuyer without voting right
34	ANS Infra Projects	1602	в	14/07/2023	3968/2023	Yes	Yes	6,500,000	30-Mar-24	20/11/2024	6,213,000	-	6,213,000	5,293,000	-	-	5,293,000	920,000	- Subsquent Buyer thus classified as Homebuyer without voting right
35	Dattatraya Anant Kulkarni, Pravin Dattatraya Kulkarni & Pooja Pravin Kulkarni	1701	в	-	-	No	No	-	-	8/4/2024	4,700,000	336,000	5,036,000	4,700,000	-	-	4,700,000	-	No Agreement to sale / index II found, further not found any details in 336,000 legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat
36	Mahesh Bhimashankar umbarje	Shop	No. 4	-	-	No	No			9/11/2024	1,000,000	495,000	1,495,000	1,000,000	-	-	1,000,000	-	No Agreement to sale / index II found, further not found any details in 495,000 legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat
37	Kashinath sangappa Umbarje	Shop	No. 5	-	-	No	No	-	-	10/2/2022	1,000,000	360,000	1,360,000	1,000,000	-	-	1,000,000	-	No Agreement to sale / index II found, further not found any details in 360,000 legal title search repot, thus classified as Homebuyer without voting right till the party submit any proof for the rights over subjective flat

	Name of the corporate debtor: Galoro Developers Private Limited Date of commencement of CIRP: 190/2/2024 List of creditors as: 27/01/2025 List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)													
SL Name of creditor Details of claim received Details of claim admitted Amount of Amount Amount of claim under												Remarks, if any		
No.	Date of	Amount claimed	Amount of	Nature of	Amount	Amount		%	contingent claim	of any	of claim	verification		
	receipt		claim	claim	covered by	covered by	Whethe	voting		mutual	not			
			admitted		security	guarantee	r related			dues,	admitted			
					interest		party?	in CoC		that				
										may be				
1 VSJ Investments Private Limited	26/02/2024	512,542,365	512,542,365	Secured	512,542,365	-	No	51.94%	-	-	-			
2 Kotak Mahindra Bank Limited	12/11/2024	2,960,840,112	-	-	-	-	-	-	-	-	-	2,960,840,112		
		3,473,382,477	512,542,365	-	512,542,365	-	-		-	-	-	2,960,840,112		
Notes: The claims are provisionally	admitted on	basis of preliminar	y verification a	s the SBoD	/ erstwhile Prom	oter are not co	operating	with the I	RP thus the RP has ver	rified the cl	laims based	on documents / details provided by	the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verifica	

case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

			Na	-	porate debtor: f commenceme		-	te Limited							
					List of credito										
	List of Operational creditors (Government Dues)														
														(Amount in ₹)	
SI.	Name of creditor	Details of c	laim received		De	tails of clain	n admitted	Amount	Amount	Amount	Amount of	Remarks, if any			
No.		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Amount covered by	Whether related	% voting share in	of contingent	of any mutual	of claim not	claim under verification		
				admitted		•	guarantee	party?	CoC	claim	dues, that	admitted			
						interest					may be set-off				
1	Income Tax Officer Ward -1(1) Pune	23/02/2024	108,330	108,330	Operational Creditors (Govt. Dues)	NA	NA	No	-	-	-	-	-	Claim have been provisionally admitted	
2	Solapur Municipal Cooperation	22/11/2024	38,722,473	38,722,473	Operational Creditors (Govt. Dues)	NA	NA	No	-		-	-	-		
Notes:			38,830,803	38,830,803								-	-		

The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.

				List of Oth	Name of the c Dat er creditors, if	e of comme List of cr	ncement of C editors as: 2	CIRP: 09/02 7/01/2025	/2024		ors)			(Amount in ₹)
SI. No.	Name of creditor	Details of claim received Date of Amount receipt claimed		Amount of claim admitted Nature of claim Amount covered by security interest Amount covered by guarantee		Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
1	Reliance Projects and Property Management Services Ltd	26/02/2024	1,258,471	1,255,971	Other Creditor	NA	NA	No	-	-	-	2,500	_	Provisionally admitted
2	Vasant Yashwantrao Sawant	10/6/2024	4,035,384	3,690,000	Other Creditor	NA	NA	No	-	-	-	345,384	-	As per the verification, the RP has found cancellation index II copy in name of claimant for the mentioned flat, thus considered as other creditor
3	Sagar Shah	6/11/2024	3,500,000	-	Other Creditor	NA	NA	No	-	-	-	-	3,500,000	As per the verification, the RP has found that the claimant has entered into an agreement to sale post CIRP admission, thus the claimant will be classified as othe creditor
			8,793,855	4,945,971	-	-	-		-	-	-	347,884	3,500,000	

Notes:

The claims are provisionally admitted on basis of preliminary verification as the SBoD / erstwhile Promoter are not cooperating with the RP thus the RP has verified the claims based on documents / details provided by the claimant and on basis of CD's bank statements as available with the RP and Rest of the amount is kept under verification in case the respective homebuyer provides the RP with the pending required detail, the same will be updated / modified accordingly.